

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
MUMBAI BENCH “B”, MUMBAI**

**BEFORE SHRI KULDIP SINGH, JUDICIAL MEMBER  
AND  
SHRI GAGAN GOYAL, ACCOUNTANT MEMBER**

**ITA No.304/M/2023  
Assessment Year: 2013-14**

Asstt. Commissioner of Income Tax – 4(1)(1), Room No.640, 6 <sup>th</sup> Floor, Aayakar Bhavan, M.K. Road, Mumbai - 400020  (Appellant)	Vs.	M/s. Businessmatch Services (India) Pvt. Ltd., Shop No.2, Neptune II, Smt. Nargis Dutt Road, Bandra West, Mumbai – 400 050 <b>PAN: AAACB6129N</b>  (Respondent)
--	-----	---

**CORRIGENDUM**

Bare perusal of the order dated 20.04.2023 passed by the Tribunal in ITA No.304/M/2023 shows that due to clerical error assessment year has been written as 2018-19 instead of 2013-14. So the same is rectified and assessment year for the appeal under consideration be read as under:

**“ITA No.304/M/2023  
Assessment Year: 2013-14”**

2. Corrigendum is accordingly issued to be integral part of the order (supra).

**Sd/-  
(GAGAN GOYAL)  
ACCOUNTANT MEMBER**

**Sd/-  
(KULDIP SINGH)  
JUDICIAL MEMBER**

Mumbai, Dated: 05.01.2024.

\* Kishore, Sr. P.S.

Copy to: The Appellant  
The Respondent  
The CIT, Concerned, Mumbai  
The CIT (A) Concerned, Mumbai  
The DR Concerned Bench

*//True Copy//*

By Order

Dy/Asstt. Registrar, ITAT, Mumbai.